

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3530
ANSWERED ON 24.03.2022
CONTAMINATION OF GROUND WATER

3530. SHRI M. BADRUDDIN AJMAL

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether India is the worst ground water contaminated country in the world as more than twenty States of the country are fluoride or arsenic affected which is causing cancer, skin diseases and crippling disease besides affecting reproductive health of the inhabitants;
- (b) if so, the details thereof along with the list of districts which are arsenic or fluoride affected, Statewise including the districts of Assam;
- (c) the remedial measures taken/schemes/projects implemented or being implemented by the Government to lessen the effect of arsenic or fluoride and to provide safe and clean drinking water to the inhabitants of affected areas; and
- (d) the details of funds allocated/utilized for this purpose during the last three years and the current year, scheme and year-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI BISHWESWAR TUDU)

(a) & (b) The Central Ground Water Board generates ground water quality data on a regional scale during various scientific studies and ground water quality monitoring throughout the country. These studies indicate the occurrence of fluoride and arsenic, beyond the BIS permissible limits, in isolated pockets in certain parts of the country. Fluoride beyond permissible limit has been encountered in certain isolated pockets (point source) of 370 districts in 23 States and arsenic in certain isolated pockets (point source) of 152 districts in 21 States. State-wise details of fluoride and arsenic contamination of ground water in India including the districts of Assam is given in **Annexure-I**.

(c) & (d) Water being a State subject, initiatives on water management, including preventing the contamination of groundwater is primarily States' responsibility. However, various steps have been taken by the Central Government in this regard in the country. Some of them are given at **Annexure II**.

Further, the quality of groundwater can be improved to some extent if concerted efforts are made to improve the groundwater resources through appropriate groundwater recharge/rainwater harvesting. Government of India has taken a number of initiatives in this direction which can be seen at URL:http://jalshakti-dowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Feb2021.pdf.

To address the contamination problems in drinking water, Government of India in collaboration with States is implementing Jal Jeevan Mission (JJM) since August, 2019 to provide potable tap water supply of prescribed quality to every rural household in the country by 2024. Under JJM, while planning water supply schemes to provide tap water supply to house-holds, priority is given to quality-affected habitations.

The year-wise details of budgetary allocation, fund drawn & reported utilization by States/ UTs under erstwhile National Rural Drinking Water Programme (NRDWP) for 2018-19 and under JJM for 2019-20, 2020-21 and 2021-22 (as on 17.03.2022) are given at **Annexure-III**.

Further, Ministry of Housing & Urban Affairs has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) - 2.0 on 01st October 2021 for the period of 05 years (FY 2021-22 to 2025-26), with the objective of providing universal coverage of water supply through functional household tap connection in all statutory towns in the country.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3530 TO BE ANSWERED IN LOK SABHA ON 24.03.2022 REGARDING “CONTAMINATION OF GROUND WATER”.

States Wise Details of Partly Affected Districts with Fluoride and Arsenic Contaminants in Ground Water of India

S.No.	State/UT	Fluoride (above 1.5 mg/l)	Arsenic (above 0.01 mg/l)
1	Andhra Pradesh	Visakhapatnam, West-Godavari, Krishna, Guntur, Prakasam, Nellore, Chittoor Kadapa, Kurnool, Ananthapur, Sirkakulam, Vizianagaram	Guntur, Kurnool, Nellore
2	Telangana	Adilabad, Karimnagar, Khammam, Warangal, Mahabubnagar, Medak, Nalgonda, Rangareddy, Nizamabad, Hyderabad	Nalgonda,
3	Assam	Goalpara, Kamrup, KarbiAnglong, Naugaon, Golaghat, Karimganj, Bangiagaon, Sibasagar, Jorhat	Sivsagar, Jorhat, Golaghat, Sonitpur, Lakhimpur, Dhemaji, Hailakandi, Karimganj, Cachar, Barpeta, Bongaigaon, Goalpara, Dhubri, Nalbari, Nagaon, Morigaon, Kamrup, Darrang&Baksha
4	Bihar	Aurangabad, Banka, Bhagalpur, Gaya, Jamui, Kaimur(Bhabua), Munger, Nawada, Rohtas, Jahanabd, Lakhisarai, Sheikhpura, Nalanda	Begusarai, Bhagalpur, Bhojpur, Buxar, Darbhanga, Katihar, Khagaria, Kishanganj, Lakhisarai, Munger, Patna, Purnea, Samastipur, Saran, Vaishali E.Champaran, Gopalganj, Madhepura, Muzaffarpur, Saharsa, Siwan, W Champaran
5	Chhattisgarh	Bastar, Balod ,Balrampur, Bemetra, Bijapur , Durg, Kanker, Kondagaon, Korba, Koriya, Raigarh, Surajpur, Surguja, Jashpur, Dhamtari, Mahasamund, Rajnandgaon, Bilaspur, Raipur	Rajnandgon
6	Delhi	East Delhi, New Delhi, North West Delhi, South Delhi, South West Delhi, North Delhi, West Delhi	East, North east
7	Gujarat	Ahmedabad, Amreli, Anand, Banaskantha, Bharuch, Bhavnagar, Dahod, Gandhinagar, Jamnagar, Junagadh, Kachchh, Mehesana, Panchmahals, Patan, Porbandar, Rajkot, Sabarkantha, Surendranagar, Vadodara, Kheda, Navsari, Surat	Amreli, Anand, Bharuch, Bhavnagar, Dahod, Gandhinagar, Kachchh, Mehesana, Patan, Rajkot, Surendranagar, Vadodara
8	Haryana	Ambali, Bhiwani, Fatehabad, Faridabad, Gurgaon, Hissar, Jhajjar, Jind, Kaithal, Karnal, Kurukshetra, Mahendergarh, Panchkula, Palwal, Panipat, Rewari, Rohtak, Sirsa, Sonapat, Yamuna Nagar, Mewat	Ambala, Bhiwani, Faridabad, Fatehabad, Hissar, Jhajjar, Jind, Karnal, Panipat, Rohtak, Sirsa, Sonapat, Yamunanagar, Mahendergarh, Palwal
9	Himachal Pradesh		Kangra
10	Jammu & Kashmir	Jammu, Kathua	Jammu, Kathua, Rajouri
11	Jharkhand	Bokaro, Dhanbad, Garhwa, Giridih, Godda, Gumla, Koderma, Pakur, Palamu, Ranchi, , Sahebganj, Khunti	Sahebganj, Lohardaga
12	Karnataka	Bagalkot, Bangalore-Rural, Bangalore-Urban, Belgaum, Bellary, Bidar, Bijapur, Chikaballapur Chamarajanagar, Chikmagalur, Chitradurga, Davanagere, Dharwad, Dakshina Kannada, Gadag, Gulburga, Hassan, Haveri, Kolar, Koppal, Mandya, Mysore, Raichur, Ramnagara , Shimoga, Tumkur, Yadgir, Uttara Kannada, Udupi, Kodagu	Raichur andYadgir district

13	Kerala	Palakkad, Alappuzha, Idukki, Ernakulum, Thiruvananthpuram	
14	Madhya Pradesh	Alirajpur, Balaghat, Barwani, Betul, Bhind, Bhopal, Chhatarpur, Chhindwara, Datia, Dewas, Dhar, Dindori, Guna, Gwalior, Harda, Jabalpur, Jhabua, Khargon, Mandla, Mandsaur, Morena, Narsinhpur, Neemuch, Panna, Raisen, Rajgarh, Ratlam, Sagar, Satna, Sehore, Seoni, Shahdol, Shajapur, Sheopur, Sidhi, Shivpuri, Singrauli, Ujjain, Vidisha, Anuppur, Indore, Khandwa, Tikamgarh	Betul, Burhanpur, Chhindwara, Dhar, Khandwa, Mandsaur, Neemuch, Umaria
15	Maharashtra	Ahmednagar, Beed, Chandrapur, Bhandara, Dhule, Gadchiroli, Gondia, Jalna, Nagpur, Nanded, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Wardha, Yavatmal	
16	Manipur	Thoubal	Bishnupur, Thoubal
17	Meghalaya	Ri Bhoi	
18	Nagaland	Dimapur	
19	Odisha	Angul, Balasore, Bhadrak, Bargarh Bolangir, Boudh, Cuttack, Deogarh Dhenkanal, Jajpur, Kandhamal, Keonjhar, Khurda, Mayurbhanj, Nayagarh, Nuapada, Ganjam, Jagatsinghpur, Kalahandi, Koraput, Puri, Rayagada, Sambalpur, Sonepur, Sundargarh, Gajapati	Gajapati
20	Punjab	Amritsar, Barnala, Bhatinda, Fazilka, Faridkot, Fatehgarh Sahib, Ferozpur, Gurdaspur, Jalandhar, Ludhiana, Mansa, Moga, Muktsar, Pathankot, Patiala, Ropar, Sangrur, SAS Nagar (Mohali), Tarn-Taran	Mansa, Amritsar, Gurdaspur, Hoshiarpur, Kapurthala, Ropar, Faridkot, Nawashahar, Sangrur, Taran Taran
21	Rajasthan	Ajmer, Alwar, Banswara, Barmer, Bharatpur, Baran, Bhilwara, Bikaner, Bundi, Chittaurgarh, Churu, Dausa, Dhaulpur, Dungarpur, Ganganagar, Hanumangarh, Jaipur, Jaisalmer, Jalore, Jhalawar, Jhunjhunu, Jodhpur, Karauli, Kota, Nagaur, Pali, Pratapgarh, Rajsamand, Sirohi, Sikar, Sawai Madhopur, Tonk, Udaipur	Ganganagar
22	Tamil Nadu	Coimbatore, Dharmapuri, Dindigul, Erode, Karur, Kancheepuram, Krishnagiri, Namakkal, Madurai, Pudukotai, Ramanathanpuram, Salem, Sivagangai, Theni, Thiruvannamalai, Tiruchirapally, Thirunelveli, Tirupur, Vellore, Cuddalore, Perambalur, Thanjavur, Thiruvarur, Tuticorin, Virudhunagar	Ariyalur, Cuddalore, Nagapattinam, Ramnathapuram, Tiruvallur, Tirunelveli, Thiruvarur, Trichchirappalli, Tuticorin
23	Uttar Pradesh	Agra, Aligarh, Allahabad, Auraiya, Banda, Bulandshahar, Etah, Etawah, Farrukhabad, Fatehpur, Ferozabad, G B Nagar, Ghaziabad, Hathras, Jaunpur, Kannauj, Kanpur Nagar, Kasganj (Kashiram Nagar), Lalitpur, Mahoba, Mainpuri, Mathura, Maunath Bhanjan, Pratapgarh, Rai Bareilly, Shajahanpur, Sonbhadra, Sultanpur, Varanasi and Unnao, Chandauli, Gonda, Hardoi, Sitapur	Bahraich, Balia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Gorakhpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Sant Kabir Nagar, Shajahanpur, Siddarthnagar, Sant Ravidas Nagar, Unnao, Azamgarh, Badaun, Deoria, Jhansi, Kausambi, Kushinagar, Pilibhit, Maunath Bhanjan
24	West Bengal	Bankura, Birbhum, Dakshindinajpur, Malda, Purulia, Uttardinajpur, South 24 Praganas, Nadia	Bardhaman, Hooghly, Howrah, Malda, Murshidabad, Nadia, N-24 Parganas, S-24 Parganas, Coochbehar
25	Daman & Diu		Diu
	Total	Parts of 370 districts in 23 states & Uts	Parts of 152 districts in 21 states & UTs

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 3530 TO BE ANSWERED IN LOK SABHA ON 24.03.2022 REGARDING “CONTAMINATION OF GROUND WATER”.

Central Pollution Control Board (CPCB) in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) is implementing the provisions of the Water (Prevention & Control) Act, 1974 and the Environment (Protection) Act, 1986 in the country to prevent and control pollution in water.

Guidelines have been notified by Government of India on 24 September 2020 for control and regulation of groundwater extraction with pan-India applicability. The guidelines include suitable provisions on measures to be adopted to control groundwater pollution.

Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) since August, 2019 to provide potable tap water supply of prescribed quality to every rural household in the country by 2024. Under JJM, while planning water supply schemes to provide tap water supply to house-holds, priority is given to quality-affected habitations. While allocating the funds to States/ UTs in a particular financial year, 10% weightage is given to the population residing in habitations affected by chemical contaminants including arsenic and fluoride, as on 31st March of the preceding financial year.

Since, planning, implementation and commissioning of piped water supply schemes based on a safe water source may take time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations, to provide potable water to every household at the rate of 8–10 litre per capita per day (lpcd) to meet their drinking and cooking requirements.

Department of Drinking Water & Sanitation had launched a National Water Quality Sub-Mission (NWQSM) on 22nd March, 2017 as a part of National Rural Drinking Water Programme (NRDWP), which has now been subsumed under JJM, to provide safe drinking water to 27,544 arsenic/fluoride affected rural habitations in the country.

CGWB has constructed arsenic safe exploratory wells in West Bengal, Bihar and Uttar Pradesh by using innovative cement sealing technique. Further, CGWB is providing technical assistance to the States for implementing cement sealing technology in Gangetic flood plains.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 3530 TO BE ANSWERED IN LOK SABHA ON 24.03.2022 REGARDING “CONTAMINATION OF GROUND WATER”.

National Rural Drinking Water Programme (NRDWP): Central fund allocated, drawn and reported utilization in 2018-19

(Amount in Rs.Crore)

S. No.	State/UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	A Available fund	Reported utilization	
1.	A & N Islands	1.05	0.62	0.31	1.36	1.36	4.85
2.	Andhra Pr.	26.17	197.56	185.85	212.02	186.28	167.61
3.	Arunachal Pr.	12.54	96.95	90.89	103.43	97.21	13.25
4.	Assam	394.85	567.89	300.76	695.61	336.25	26.68
5.	Bihar	226.79	476.63	234.84	461.63	148.48	211.30
6.	Chhattisgarh	26.81	95.47	48.19	75.00	43.41	36.62
7.	Goa	1.40	3.34	1.67	3.07	3.07	2.83
8.	Gujarat	1.15	237.09	222.27	223.42	223.42	495.41
9.	Haryana	29.86	81.88	76.76	104.61	94.48	93.18
10.	Himachal Pr.	0.01	91.12	85.43	85.44	85.43	24.17
11.	Jammu & Kashmir	37.78	309.07	249.34	287.12	251.88	19.63
12.	Jharkhand	126.15	207.97	85.12	212.51	136.73	100.93
13.	Karnataka	184.50	331.04	276.06	460.56	433.95	798.62
14.	Kerala	2.34	90.37	84.86	87.20	84.62	83.48
15.	Madhya Pr.	8.08	274.09	243.62	251.70	250.43	306.29
16.	Maharashtra	267.46	474.16	239.06	506.52	258.40	395.86
17.	Manipur	27.37	40.25	37.73	65.10	65.11	7.86
18.	Meghalaya	0.35	52.43	49.15	49.50	48.71	5.23
19.	Mizoram	20.31	28.00	26.25	46.59	46.46	5.12
20.	Nagaland	0.00	34.72	17.36	17.36	17.36	2.49
21.	Odisha	42.86	154.99	128.82	173.23	172.45	221.92
22.	Puducherry	1.27	1.29	ND	1.27	NR	NR
23.	Punjab	96.28	125.97	119.41	215.69	112.78	106.29
24.	Rajasthan	536.75	692.13	655.41	1,192.16	878.48	887.05
25.	Sikkim	10.85	11.62	10.89	21.89	21.06	4.02
26.	TamilNadu	0.68	180.99	167.31	170.41	168.92	363.02
27.	Telangana	294.30	131.40	123.18	425.37	420.90	294.23
28.	Tripura	48.58	55.18	51.73	102.82	53.88	7.98
29.	Uttar Pr.	113.65	713.95	670.72	813.40	755.08	604.49
30.	Uttarakhand	5.00	99.17	92.97	97.97	91.85	32.91
31.	West Bengal	418.02	917.82	890.28	1,308.30	547.47	362.38
ND: Not Drawn		NR: Not Reported			Source:JIM-IMIS		

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2019-20

(Amount in Rs. Crore)

S. No.	State/UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1.	A & N Islands	0.00	1.78	0.50	0.50	NR	NR
2.	Andhra Pr.	25.74	372.64	372.64	398.38	121.62	54.80
3.	Arunachal Pr.	6.22	132.55	177.47	183.69	126.14	13.35
4.	Assam	359.35	694.95	442.36	801.71	358.87	29.01
5.	Bihar	313.16	787.31	417.35	730.51	473.33	150.34
6.	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	37.55
7.	Goa	0.00	7.57	3.08	3.08	3.08	6.17
8.	Gujarat	0.00	390.31	390.31	390.31	384.61	394.74
9.	Haryana	10.13	149.95	149.95	160.08	69.29	73.80
10.	Himachal Pr.	0.00	148.67	205.83	205.83	197.87	15.46
11.	Jammu & Kashmir	27.14	322.03	322.03	349.17	200.25	24.01
12.	Jharkhand	75.79	267.69	291.19	366.98	114.58	119.71
13.	Karnataka	26.61	546.06	546.06	572.67	492.24	297.87
14.	Kerala	2.58	248.76	101.29	103.87	62.69	57.23
15.	Ladakh	8.10	166.65	67.86	75.96	NR	0.65
16.	Madhya Pr.	1.26	571.60	571.60	572.86	326.65	288.75
17.	Maharashtra	248.12	847.97	345.28	593.40	308.04	428.14
18.	Manipur	0.00	67.69	91.17	91.17	28.20	6.60
19.	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77
20.	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81
21.	Nagaland	0.00	56.49	56.49	56.49	23.54	4.67
22.	Odisha	0.78	364.74	364.74	365.52	275.02	255.02
23.	Puducherry	1.27	2.50	ND	1.27	0.97	NR
24.	Punjab	102.91	227.46	227.46	330.37	73.27	78.20
25.	Rajasthan	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
26.	Sikkim	0.84	15.41	26.15	26.99	14.71	1.48
27.	Tamil Nadu	1.49	373.87	373.10	374.59	114.58	99.14
28.	Telangana	4.48	259.14	105.52	110.00	88.33	74.46
29.	Tripura	48.94	107.64	145.37	194.31	59.45	6.46
30.	Uttar Pr.	58.33	1,206.28	1,513.14	1,571.47	639.32	380.10
31.	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02
32.	West Bengal	760.82	995.33	994.75	1,755.57	609.00	445.03
<i>ND:NotDrawn</i>		<i>NR:NotReported</i>			<i>Source:JJM-IMIS</i>		

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2020-21

(Amount in Rs.Crore)

S. No.	State/UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1.	A & N Islands	0.50	2.93	1.46	1.96	1.45	NR
2.	Andhra Pr.	276.76	790.48	297.62	574.38	427.73	180.97
3.	Arunachal Pr.	57.56	254.85	344.85	402.41	392.43	32.05
4.	Assam	452.45	1,608.51	551.77	1,004.22	880.44	90.02
5.	Bihar	257.18	1,839.16	353.6	610.78	551.82	374.42
6.	Chhattisgarh	58.17	445.52	334.14	392.31	223.8	221.1
7.	Goa	0.00	12.41	6.2	6.2	2.99	13.49
8.	Gujarat	5.7	883.08	983.08	988.78	838.5	883.43
9.	Haryana	90.8	289.52	72.38	163.18	130.94	120.17
10.	Himachal Pr.	7.95	326.2	547.48	555.43	329.01	42.25
11.	Jammu & Kashmir	148.92	681.77	53.72	202.64	88.69	5.17
12.	Jharkhand	268.39	572.24	143.06	411.45	286.62	177.73
13.	Karnataka	80.42	1,189.40	446.36	526.78	349.62	416.38
14.	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15.	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16.	Madhya Pr.	246.21	1,280.13	960.09	1,206.3	1,014.70	875.99
17.	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.16
18.	Manipur	62.96	131.8	141.8	204.76	189.14	18.52
19.	Meghalaya	17.46	174.92	184.92	202.38	188.3	20.44
20.	Mizoram	30.77	79.3	104.3	135.07	107.9	10.13
21.	Nagaland	34.9	114.09	85.57	120.47	91.95	10.0
22.	Odisha	90.5	812.15	609.11	699.61	688.69	673
23.	Puducherry	0.3	4.64	1.06	1.36	0.2	1.0
24.	Punjab	257.1	362.79	ND	257.1	146.74	104.95
25.	Rajasthan	995.07	2,522.03	630.51	1,625.58	762.04	789.05
26.	Sikkim	12.3	31.36	39.36	51.66	43.43	3.75
27.	Tamil Nadu	264.09	921.99	690.36	954.45	576.97	399.57
28.	Telangana	31.1	412.19	82.71	113.81	61.17	133.98
29.	Tripura	136.46	156.61	117.46	253.92	195	22.26
30.	Uttar Pr.	932.16	2,570.94	1,295.47	2,227.63	1,761.06	886.94
31.	Uttarakhand	66.6	362.58	271.93	338.53	227.32	20.02
32.	West Bengal	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
ND:NotDrawn		NR:NotReport			Source:JJM-IMIS		

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2021-22

(as on 17.03.2022)

(Amount in Rs. Crore)

S. No.	State/UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1.	A & N Islands	0.52	8.26	2.06	2.58	1.01	NR
2.	Andhra Pr.	146.65	3,182.88	791.06	937.71	155.95	143.23
3.	Arunachal Pr.	9.98	1,013.53	1,013.53	1,023.51	730.92	79.40
4.	Assam	123.78	5,601.16	2,800.58	2,924.36	2,099.14	267.10
5.	Bihar	58.95	6,608.25	ND	58.95	4.00	287.38
6.	Chhattisgarh	168.52	1,908.96	453.71	622.23	398.28	393.40
7.	Goa	3.21	45.53	11.38	14.59	13.99	15.60
8.	Gujarat	150.28	3,410.61	2,557.96	2,708.24	1,887.19	1,967.47
9.	Haryana	32.24	1,119.95	559.98	592.22	258.41	252.43
10.	Himachal Pr.	226.42	1,262.78	1,262.78	1,489.20	1,296.00	114.10
11.	Jammu & Kashmir	113.96	2,747.17	604.18	718.14	62.46	0.07
12.	Jharkhand	137.93	2,479.88	512.22	650.15	233.28	295.56
13.	Karnataka	177.16	5,008.80	1,252.20	1,429.36	1,208.66	1,142.29
14.	Kerala	40.07	1,804.59	1,353.44	1,393.51	752.21	832.74
15.	Ladakh	66.52	1,429.96	340.68	407.20	95.74	NR
16.	Madhya Pr.	191.61	5,116.79	3,837.59	4,029.20	1,884.90	2,086.38
17.	Maharashtra	268.99	7,064.41	1,666.64	1,935.63	287.62	354.88
18.	Manipur	15.62	481.19	481.19	496.81	359.24	40.27
19.	Meghalaya	15.06	678.39	678.39	693.45	558.78	64.64
20.	Mizoram	27.17	303.89	227.91	255.08	153.51	17.85
21.	Nagaland	28.52	444.81	222.41	250.93	225.26	15.53
22.	Odisha	10.93	3,323.42	1,661.71	1,672.64	1,023.27	1,011.72
23.	Puducherry	1.18	30.22	7.47	8.65	1.78	0.10
24.	Punjab	110.36	1,656.39	402.24	512.60	174.10	120.97
25.	Rajasthan	863.53	10,180.50	2,345.08	3,208.61	1,324.39	867.41
26.	Sikkim	8.29	124.79	93.59	101.88	82.16	4.88
27.	Tamil Nadu	377.48	3,691.21	614.35	991.83	355.69	391.26
28.	Telangana	55.15	1,653.09	ND	55.15	9.35	41.27
29.	Tripura	61.51	614.09	614.09	675.60	472.05	48.53
30.	Uttar Pr.	466.56	10,870.50	2,717.62	3,184.18	2,351.37	2,782.92
31.	Uttarakhand	111.22	1,443.80	721.90	833.12	490.84	54.74
32.	West Bengal	757.58	6,998.97	1,404.61	2,162.19	1,305.93	513.74
ND:NotDrawn		NR:NotReported			Source:JJM-IMIS		
